

NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/28/2016
NAME OF THE PETITIONER(S) : Industrial Venture Capital Ltd.
NAME OF THE RESPONDENT(S) : Archana Spinners Private Limited and 5 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. FOR TK Bhaskar
SHWETHA VASUDEVAN

Counsel for the
Petitioner



2. H. Karthik Seshadri
P. Rajaraj
V. Hari Kumar
Bijoy S. Thomas

Counsel for the
Respondents
1403, 5 & 6.

V. Hari Kumar

ORDER

Counsel for the petitioner present. Counsel for R1 to R3 & R5 to R6 present. Counsel for the petitioner, as per the directions ^{given by} of the order dated 4.10.2016 has sent notices to R4 but the same was returned with endorsement 'left without instructions'. As seen in the order dated 21.10.2009 when the notice was sent to R4 at the initial stage of the proceedings, the same was refused by him. In the circumstances, R4 was set ex parte on the said date itself. Pleadings are complete and the matter is posted for final arguments. Put up on **25.11.2016 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)